F.No. A-22011/01/2011-AD.II  
Government of India  
Ministry of Corporate Affairs  

New Delhi, dated 10.09.2012

Office Order

After approval by the competent authority, the following transfers/postings are ordered:

<table>
<thead>
<tr>
<th>SL</th>
<th>Name of Group B officer</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Sh. SMA Mikhail,</td>
<td>ROC cum OL Patna</td>
<td>Company Prosecutor in ROC Kolkata</td>
</tr>
<tr>
<td></td>
<td>Company Prosecutor (CP)</td>
<td></td>
<td></td>
</tr>
<tr>
<td>2</td>
<td>Sh. Ashish Kumar Chatterjee,</td>
<td>ROC Kolkata</td>
<td>STA cum Ex-officio CP in ROC Shillong</td>
</tr>
<tr>
<td></td>
<td>STA cum Ex-officio CP</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

2. The terms and conditions as mentioned in office order (A-22011/01/2011-AD.II dt 24.01.2012) in respect of Sh. Ashish Kumar Chatterjee shall continue to apply for a further period of one (1) year from the date of this order or the date of assumption at Shillong, whichever is later.

(R.K. Pandey)  
Under Secretary to the Government of India  
Telefax: 2338 3507

To

1. The 2 transferred officers.  
2. PS to CAM  
3. PS to MOS (CA)  
4. Sr. PPS/PPS/PS to Secretary, SS, JS(A), JS(R), JS(M), D.II(UCN), D.II(RC), EA, FA  
5. RD Kolkata, ROC Kolkata, ROC cum OL Patna.  
6. SO, Ad.II --- for personal file, circular folder, guard file, etc.  
7. E-Gov.Cell --- for loading in Employees Corner ('Transfers')